



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that today i.e. on

10.04.2024 (Wednesday):

1. The Single Bench of Hon'ble Mrs. Justice Malasri Nandi will not sit.
2. Item Nos. 1 to 4, 6 to 13 & 15 to 18 listed before the Single Bench of Hon'ble Mrs. Justice Malasri Nandi will be taken up by the Single Bench of Hon'ble Mr. Justice M.R. Pathak. The Single Bench of Hon'ble Mr. Justice M.R. Pathak will sit after rising of the Hon'ble Division Bench-II.
3. Item Nos. 19 to 37 & 39 listed before the Single Bench of Hon'ble Mrs. Justice Malasri Nandi will be taken up by the Single Bench of Hon'ble Mr. Justice Kaushik Goswami.
4. Rest of the matters listed before the Single Bench of Hon'ble Mrs. Justice Malasri Nandi (i.e. item Nos. 5, 14, 38 and 40 to 42) are deferred and will be notified later on.
5. For listing of urgent matter pertaining to the Single Bench of Hon'ble Mrs. Justice Malasri Nandi, if any, mention may be made before the Single Bench of Hon'ble Mr. Justice M.R. Pathak.
6. Item Nos. 3, 6 to 8 and 10 to 22 listed before the Single Bench of Hon'ble Mr. Justice Kaushik Goswami are deferred and will be notified later on. Urgent matter, if any, may be mentioned before His Lordship.

BY ORDER

Dated, Guwahati, the 10th of April, 2024.